

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
TD TOLL ROAD PRIVATE LIMITED
OPERATING IN INFRASTRUCTURE (TOLL ROAD) AT TAMIL NADU

[Under Regulation 36A(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor Along with PAN & CIN	TD TOLL ROAD PRIVATE LIMITED CIN: U45400MH2007PTC169141 PAN: AACCT6395C
2.	Address of the registered office (As per MCA Records)	H Block, 1st Floor, Dhirubhai Ambani Knowledge City, Navi Mumbai-400710, Maharashtra, India
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Tamil Nadu – Toll Road - Trichy to Dindigul (TD) corridor on NH-45.
5.	Installed capacity of main products / services	88.273 Km, 4 lane toll road with 1 toll plaza Concession Agreement end on 2038
6.	Quantity and value of main products / services sold in the last financial year	Toll Revenue FY 2024-25: Rs. 52 Crores
7.	Number of employees / workmen	1 employee on roll
8.	Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL:	By emailing to Resolution Professional Email: cirp.tdtoll@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By email to Resolution Professional Email: cirp.tdtoll@gmail.com
10.	Last date for receipt of expression of interest	31 st January 2026 (Revised)
11.	Date of issue of provisional list of prospective resolution applicants	10 th February 2026 (Revised)
12.	Last date for submission of objections to provisional list	15 th February 2026 (Revised)
13.	Date of issue of final list of prospective resolution applicants	25 th February 2026 (Revised)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02 nd March 2026 (Revised)
15.	Last date for submission of resolution plans	01 st April 2026 (Revised)
16.	Process email id to submit Expression of Interest	cirp.tdtoll@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

Note: An application seeking extension of the CIRP period has been filed before Hon'ble NCLT, Mumbai. The said application is pending adjudication. Hence, the CIRP process is subject to grant of extension of the CIRP period.

Date: 28/01/2026
Place: Chennai

S. Rajendran
Resolution Professional
In the matter of TD TOLL ROAD PRIVATE LIMITED
Regn. No. IBBI/IPA-002/IP-N00098/2017–2018/10241
Authorisation For Assignment valid upto: 31st December 2026
Address: Hari Krupa, 2nd Floor, 71/1, Mc Nicholas Road
(Off. Poonamalle High Road) Chetpet, Chennai – 600 031